

NOTIFICATION No. 115 / 2015

Thiru C.Kumarappan, formerly III Additional District Judge (PCR), Madurai, functioning as Officer on Special Duty (IT-cum-Statistics), High Court, Madras, now under compulsory wait, who has been appointed on transfer as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai in G.O.(D).No.535, Home (Courts.II) Department, dated 20.07.2015 is posted as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai in the existing vacancy and he is continued to function as Officer on Special Duty (IT-cum-Statistics), High Court, Madras.

Thiru N.Venkatavaradan, formerly IV Additional District Judge, Madurai, now under compulsory wait, who has been appointed on transfer as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Madurai in G.O.(D).No.535, Home (Courts.II) Department, dated 20.07.2015 is posted as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Madurai in the existing vacancy.

Thiru K.Guruvaiah, formerly VI Additional District Judge, Madurai, now under compulsory wait, who has been appointed on transfer as Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Madurai in G.O.(D).No.535, Home (Courts.II) Department, dated 20.07.2015 is posted as Judge, II Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Madurai in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 20.07.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges – Transfer and Postings -
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 115 / 2015, dated : 20.07.2015.

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Thiru C.Kumarappan, formerly III Additional District Judge (PCR), Madurai, functioning as Officer on Special Duty (IT-cum-Statistics), High Court, Madras, now under compulsory wait, who has been posted as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai in the High Court's Notification cited above is required to take charge of the post of Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai, immediately, without fail.

After assuming charge of the said post, he is required to handover charge of the said post to the Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Chennai, immediately and continue to function as Officer on Special Duty (IT-cum-Statistics), High Court, Madras, until further orders.

Thiru N.Venkatavaradan, formerly IV Additional District Judge, Madurai, now under compulsory wait, who has been posted as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Madurai in the High Court's Notification cited above is required to take charge of the post of Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Madurai, immediately, without fail.

Thiru K.Guruvaiah, formerly VI Additional District Judge, Madurai, now under compulsory wait, who has been posted as Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Madurai in the High Court's Notification cited above is required to take charge of the post of Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Madurai, immediately, without fail.